### Annexure - 2

# Neemrana Land Private Limited; CIRP commenced on 29.05.2025;

## List of creditors as on 28.10.2025

List of Unecured financial creditors (other than financial creditors belonging to any class of creditors)

| List of Unecured financial creditors (other than financial creditors belonging to any class of creditors) |   |                 |                  |                           |                             |  |                             |                       |                          |                                  |  |                              |                                       |                                  |
|---|---|-----------------|------------------|---------------------------|-----------------------------|--|-----------------------------|-----------------------|--------------------------|----------------------------------|--|------------------------------|---------------------------------------|----------------------------------|
| S. No.  | Name of Creditor                        | Detail of claim |                  | Details of claim admitted |                             |  |                             |                       |                          |                                  |  |                              |                                       |                                  |
|   |   | Date of receipt | Amount claimed   | Amount of claim admitted  | Nature of claim             | Amount covered by<br>security interest | Amount covered by guarantee | Whether related party | % of voting share in COC | Amount of<br>contingent<br>claim | Amount of any<br>mutual dues, that<br>may be set off | Amount of claim not admitted | Amount of claim under<br>verification | Remarks, if any                  |
| 1   | Manish Kumar Singh                      | 11.06.2025      | ₹ 5,73,66,694.00 | ₹ 87,27,000.00            | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | No                    | 15.32%                   | ₹ 0.00                           | ₹0.00  | ₹ 0.00                       | ₹ 4,86,39,694.00                      | Please refer notes and note no 5 |
| 2   | Naveen verma                            | 11.06.2025      | ₹ 6,76,94,713.00 | ₹1,22,97,229.00           | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | No                    | 21.58%                   | ₹ 0.00                           | ₹ 0.00   | ₹ 0.00                       | ₹ 5,53,97,484.00                      | Please refer notes and note no 6 |
| 3   | Patel Kumar                             | 11.06.2025      | ₹ 2,85,88,289.00 | ₹ 85,94,561.47            | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | No                    | 15.09%                   | ₹ 0.00                           | ₹ 0.00   | ₹ 0.00                       | ₹1,99,93,727.53                       | Please refer notes and note no 8 |
| 4   | Ripin Kumar s/o It Subhash<br>Chand     | 11.06.2025      | ₹ 2,90,18,926.00 | ₹ 85,26,887.75            | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | No                    | 14.97%                   | ₹ 0.00                           | ₹ 0.00   | ₹ 0.00                       | ₹ 2,04,92,038.25                      | Please refer notes and note no 8 |
| 5   | Kailash Chander S/o Lt shri Raja<br>Ram | 11.06.2025      | ₹ 2,90,33,745.00 | ₹ 85,94,561.47            | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | No                    | 15.09%                   | ₹ 0.00                           | ₹ 0.00   | ₹ 0.00                       | ₹ 2,04,39,183.53                      | Please refer notes and note no 8 |
| 6   | Rameshwar s/o Lt Shree<br>Hanuman       | 11.06.2025      | ₹ 20,33,927.00   | ₹ 5,00,000.00             | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | No                    | 0.88%                    | ₹ 0.00                           | ₹ 0.00   | ₹ 0.00                       | ₹ 15,33,927.00                        | Please refer notes               |
| 7   | Sandeep Kumar                           | 12.06.2025      | ₹ 5,10,000.00    | ₹ 5,10,000.00             | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | Yes*                  | 0.00%                    | ₹0.00                            | ₹ 0.00   | ₹ 0.00                       | ₹ 0.00                                | Please refer notes               |
| 8   | Kuldeep Singh                           | 12.06.2025      | ₹5,00,000.00     | ₹ 5,00,000.00             | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | Yes*                  | 0.00%                    | ₹0.00                            | ₹ 0.00   | ₹ 0.00                       | ₹0.00                                 | Please refer notes               |
| 9   | Pradeep Kumar                           | 12.06.2025      | ₹ 48,00,000.00   | ₹ 48,00,000.00            | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | Yes*                  | 0.00%                    | ₹0.00                            | ₹ 0.00   | ₹ 0.00                       | ₹0.00                                 | Please refer notes and note no 7 |
| 10  | Amit Sharma                             | 12.06.2025      | ₹16,50,000.00    | ₹ 4,50,000.00             | Unsecured Financial<br>Debt | ₹ 0.00                                 | ₹0.00                       | No                    | 0.79%                    | ₹ 0.00                           | ₹0.00  | ₹ 0.00                       | ₹ 12,00,000.00                        | Please refer notes               |
| 11  | Anjali Sharma                           | 12.06.2025      | ₹ 18,72,000.00   | ₹ 9,00,000.00             | Unsecured Financial<br>Debt | ₹0.00                                  | ₹0.00                       | No                    | 1.58%                    | ₹0.00                            | ₹0.00  | ₹0.00                        | ₹9,72,000.00                          | Please refer notes               |
|   | Total                                   |                 | ₹ 22,30,68,294   | ₹ 5,44,00,239.68          |                             | ₹ 0.00                                 | ₹ 0.00                      |                       | 85.29%                   | ₹ 0.00                           | ₹ 0.00   | ₹ 0.00                       | ₹ 16,86,68,054                        |                                  |

#### Note

### 1. As per Regulation 14 of IBC 2016-

Where the amounts of claims admitted, including the estimates of claims and under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors and audited Financial staement as on 31.03.2022, as the updated books of accounts of the Corporate Debtor are still not made available to IRP / RP.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from the Financial Creditor for the claims under further verification.

5.Untill 27th Dec, 2017, Mr. Manish Kumar Singh held a 45% stake in the company and served as its director, thereafter he ceased to hold such position and the shareholding was reduced to 1%. The unsecured loan was advanced to company in the year 2016. Clarification has been sought from the claimant to confirm that no transactions with CD in recent years have been undertaken and claimant has no role in influencing CD's management/operations and is not a related party to the corporate debtor as mentioned in IBC, 2016 and the same has been confirmed by the claimant (vide email dated 17.06.2025). Also they have ceased to be a susbstantial shareholder more than 3 years before the date of filling of CIRP petition.

6. Untill 3rd Jul, 2021,Mr. Naveen Verma held a 51% stake in the company and served as its director, thereafter he ceased to hold such position and the shareholding was reduced to 1%. The unsecured loan was advanced to company in the year 2016. Clarification has been sought from the claimant to confirm that no transactions with CD in recent years have been undertaken and claimant has no role in influencing CD's management/operations and is not a related party to the corporate debtor as mentioned in IBC, 2016 and the same has been confirmed by the claimant vide email dated 17.06.2025). Also they have ceased to be a susbstantial shareholder more than 3 years before the date of filing of CIRP petition.

7. Mr. Pradeep kumar holds 25% of the company's shares and is a member of suspended management of the CD and thus a related party of the CD. Thus in accordance with provision of Section 21 of IBC< 2016 no voting share is assigned to the claimant.

8. The claimant is a petitioner in the Petition u/s 7 of IBC as per Order of the Hon'ble NCLT dated 29.05.2025 para no. 3.5 of the which states that interest was paid to all the petitioners on March 31, 2019, and again on October 16, 2019. The amount of claim has been admitted considering interest at the same rate that was calculated at the time it was last credited to claimant. Further documentation, information, or claims admitted, including the estimates of claims made, as soon as may be practicable, when he

9. That Sandeep Kumar and Kuldeep singh both parties found the related party and thereafter CoC in 6th COC meeting decided to remove the said person from the Committee of creditors in meeting of CoC Vide dated 28.10.2025.

Mr. Prabhu Dayal Parsoya
(Resolution Professional)
Reg No. IBBI/IPA-002/ IP-N01132/2021-2022/13748

In the matter of Neemrana Land Private Limited

Authorisation of

AFA validity: 31.12.2025

For Neemrana Land Private Limited (Under CIRP)

Mr. Prabhtu Dayal Parsoya
(Resolution Professional)

Reg No. IBBI/IPA-002/ IP-N01132/2021-2022/13748